

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

48

**C.P. (IB)/761(MB)2023**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES:

ICICI BANK LIMITED

VS

Sachin Sadashiv Deshmukh

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. B. Gopalakrishnan Ld. Counsel for the Petitioner present. Mr. Vinita Shetty, Ld. Counsel for the Respondent/Personal Guarantor present.
2. Counsel for the petitioner seeks time to file proof of service of Demand Notice and Petition.
3. List this matter for hearing on **17.05.2024**.

Sd/-

**ANU J. SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**